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Declaration of Assets and Liabilities

Yea	ar :	202	24-	25

LV	PULKIT 30	son/ daughter/wife of	Year 2024-25 VEER SINGH
.V. laged	30	years, belonging to BIHAR VIDHA	
			EPORTER
give h		tails of the assets (immovable, movable,	bank balance, etc.) of myself, my
Α.	Details of movab	le assets	

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name (son) Nishchay Shubh	Dependant-2 Name	Dependant-3 Name
(i)	Cash	4,000/-	20,000/-		· 特别 计分数	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 30,756/- Saving Account UCO - 30,735/- Saving Account	1.5 lakh F.D. in Indian Overseas Bank	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	(1) SBI PPF – 3,00,395 /- (till date) (2) NPS Tier- II- 1000/-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make, etc.)	Hero Splendor Plus Xtec BR01HG1676	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	50 gm gold Value- (as per market rate)	100 gm gold Value- (as per market rate) 500 gm silver Value- (as per market rate)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

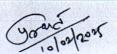
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name(son) Nishchay Shubh	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-NIL-	-NIL-
	(ii) Loans from financial institutions	-NIL-	· -NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	· -NIL-	-NIL-



	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2024-25 Total Income tax - 85,143/- Pan - EPMPP1770P	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-
	TOTAL STATE OF THE	The second secon	

C. **Personal Detail** GPF/CPF/PRAN No. 110114960634 Gender :-(M/F)M Date of Birth (DD/MM/YYYY) 9 9 Class/Group (A/B/C):-В Cadre REPORTING, BIHAR VIDHAN SABHA SECRETARIAT (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District SONIPAT (HARYANA) I hereby declare that the above details are true to the best of my knowledge and belief. Signature: Gandolos and

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Place: PATNA

Date 10-02-2025

Name of Employee: PULKIT

Designation: REPORTER

Department: BIHAR VIDHAN SABHA,

SECRETARIAT

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